

July 01, 2022

**PUBLIC NOTICE**

**Extension of last date for submission of Original Certificates for Refund**

The Justice (Retd.) R. M. Lodha Committee (in the matter of PACL Ltd.) (the “Committee”) vide public notices dated March 27, 2022 and April 12, 2022 had called for original PACL Registration Certificates from eligible investors with claims between Rs. 10,001/- and Rs. 15,000/- who receive SMS from the Committee requiring submission of the same. The last date for submission of original certificates was June 30, 2022.

The Committee has now extended the last date for submission of original PACL Registration Certificates to **August 31, 2022**. Investors who have received SMS from the Committee requiring submission of original Certificates are requested to forward the same by Registered Post/Speed Post so as to reach latest by 5:00 pm on **August 31, 2022** to:

**SEBI Bhavan,**

**Plot No. C4-A, 'G' Block, Bandra-Kurla Complex,**

**Bandra (East), Mumbai - 400051**